

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
STARRED QUESTION NO *295
ANSWERED ON – 28.03.2023

ANTI-DUMPING DUTIES ON IMPORT OF SPUN YARN

*295. SHRI SANJEEV ARORA:

Will the Minister of **Finance** be pleased to state:

(a) the steps the Ministry is taking to give level playing field for spun yarn industry, as the goods are being dumped by countries covered under ASEAN Free Trade Area (FTA); and

(b) whether the Ministry had rejected the proposal in January 2022 for imposing anti dumping duties on import from these countries?

ANSWER

MINISTER OF FINANCE
SHRIMATI NIRMALA SITHARAMAN

(a) to (b): A statement is placed on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO THE RAJYA SABHA STARRED QUESTION
NO. 295 RAISED BY SHRI SANJEEV ARORA FOR 28th MARCH, 2023 ON ANTI-
DUMPING DUTIES ON IMPORT OF SPUN YARN**

(a): Dumping refers to a situation where goods are exported from any country or territory at a price lower than its normal value when sold in that country or territory. The existence of dumping can only be ascertained on the basis of an investigation under extant laws, rules and regulations. Tariff concessions were provided under the ASEAN India Trade in Goods Agreement (AITIGA) for certain categories of spun yarn (details at Annexure). Most of the imports of spun yarn from ASEAN is of Viscose Rayon Spun Yarn falling under tariff item 55101110 which is under exclusion category in AITIGA.

(b): Directorate General of Trade Remedies (DGTR) had recommended imposition of Anti-Dumping Duty on Polyester Spun Yarn originating in or exported from China PR, Vietnam and Indonesia, which was not accepted by Central Government in January, 2022, in terms of Section 9A of Customs Tariff Act, 1975.

ANNEXURE:

Tariff Item	MFN Rate of Duty	Preferential Rate of Duty under AITIGA	IGST Rate
55091100	5.0%	Excluded	12%
55091200	5.0%	Excluded	12%
55092100	5.0%	0%	12%
55092200	5.0%	0%	12%
55093100	5.0%	0%	12%
55093200	5.0%	0%	12%
55094110	5.0%	0%	12%
55094120	5.0%	0%	12%
55094130	5.0%	0%	12%
55094190	5.0%	0%	12%
55094210	5.0%	0%	12%
55094220	5.0%	0%	12%
55094230	5.0%	0%	12%
55094290	5.0%	0%	12%
55095100	5.0%	Excluded	12%
55095200	5.0%	0%	12%
55095300	5.0%	0%	12%
55095900	5.0%	0%	12%
55096100	5.0%	0%	12%
55096200	5.0%	0%	12%
55096900	5.0%	0%	12%
55099100	5.0%	0%	12%
55099200	5.0%	0%	12%
55099910	5.0%	0%	12%
55099990	5.0%	0%	12%
55101110	5.0%	Excluded	12%
55101120	5.0%	Excluded	12%
55101190	5.0%	Excluded	12%
55101210	5.0%	Excluded	12%
55101220	5.0%	Excluded	12%
55101290	5.0%	Excluded	12%
55102010	5.0%	0%	12%
55102020	5.0%	0%	12%
55102090	5.0%	0%	12%
55103010	5.0%	0%	12%
55103090	5.0%	0%	12%
55109010	5.0%	Excluded	12%
55109020	5.0%	Excluded	12%

Tariff Item	MFN Rate of Duty	Preferential Rate of Duty under AITIGA	IGST Rate
55109030	5.0%	Excluded	12%
55109090	5.0%	Excluded	12%
55111000	10.0%	0%	12%
55112000	10.0%	0%	12%
55113010	10.0%	0%	12%
55113090	10.0%	0%	12%